

ITEM NO.101
(Part Heard)

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14156/2015

(Arising out of impugned final judgment and order dated 19-02-2015
in WPC No. 9303/2014 passed by the High Court of Delhi at New
Delhi)

DHEERAJ MOR

Petitioner(s)

VERSUS

HON'BLE HIGH COURT OF DELHI

Respondent(s)

(IA No. 154040/2019 - CLARIFICATION/DIRECTION)

WITH

SLP(C) No. 14676/2015 (XI)

(IA No. 3/2015 - APPLICATION FOR DELETION OF RESPONDENTS

IA No. 5/2016 - APPLICATION FOR DIRECTION

IA No. 91709/2017 - CLARIFICATION/DIRECTION

IA No. 1/2015 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24219/2015 (XI)

(I.A. FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2015
FOR impleading party ON IA 150649/2018

FOR INTERVENTION/IMPLEADMENT ON IA 150649/2018

FOR APPLICATION FOR ADJOURNMENT ON IA 150651/2018

IA No. 150651/2018 - APPLICATION FOR ADJOURNMENT

IA No. 150649/2018 - INTERVENTION/IMPLEADMENT

IA No. 2/2015 - PERMISSION TO FILE ANNEXURES)

SLP(C) No. 30556/2015 (XI)

(IA No. 49498/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 49499/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 49496/2019 - INTERVENTION/IMPLEADMENT

IA No. 71940/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 77/2016 (X)

(IA No. 2/2016 - GRANT OF INTERIM RELIEF

IA No. 1/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 130/2016 (X)

(FOR IA No. 1/2016 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 405/2016 (X)

(FOR ON IA 1/2016

FOR CLARIFICATION/DIRECTION ON IA 100165/2017

FOR CLARIFICATION/DIRECTION ON IA 91043/2018
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 66373/2019
IA No. 66373/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 100165/2017 - CLARIFICATION/DIRECTION
IA No. 121392/2019 - CLARIFICATION/DIRECTION
IA No. 91043/2018 - CLARIFICATION/DIRECTION)

SLP(C) No. 15764/2016 (XI)
(IA No. 1/2016 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)

W.P.(C) No. 414/2016 (X)

W.P.(C) No. 423/2016 (X)
(FOR ON IA 1/2016
FOR CLARIFICATION/DIRECTION ON IA 152239/2018
IA No. 152239/2018 - CLARIFICATION/DIRECTION)

SLP(C) No. 23823/2016 (XI)
(IA No. 1/2016 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 5832/2019 - INTERVENTION/IMPLEADMENT
IA No. 5835/2019 - STAY APPLICATION
IA No. 18000/2019 - WITHDRAWAL OF CASE / APPLICATION)

S.L.P.(C)...CC No. 15018/2016 (XI)
(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 1/2016
FOR INTERVENTION/IMPLEADMENT ON IA 5472/2019
FOR STAY APPLICATION ON IA 5473/2019
FOR WITHDRAWAL OF CASE / APPLICATION ON IA 21172/2019
IA No. 5472/2019 - INTERVENTION/IMPLEADMENT
IA No. 1/2016 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 5473/2019 - STAY APPLICATION
IA No. 21172/2019 - WITHDRAWAL OF CASE / APPLICATION)

SLP(C) No. 24506/2016 (XI)
(IA No. 1/2016 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 5813/2019 - INTERVENTION/IMPLEADMENT
IA No. 5814/2019 - STAY APPLICATION
IA No. 17983/2019 - WITHDRAWAL OF CASE / APPLICATION)

S.L.P.(C)...CC No. 15304/2016 (XI)
(IA No. 5821/2019 - INTERVENTION/IMPLEADMENT
IA No. 1/2016 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 5822/2019 - STAY APPLICATION
IA No. 21181/2019 - WITHDRAWAL OF CASE / APPLICATION)

W.P.(C) No. 600/2016 (X)
(FOR ON IA 1/2016)

W.P.(C) No. 598/2016 (X)
(IA No. 1/2016 - DISPENSING WITH SERVICE OF NOTICE)

W.P.(C) No. 601/2016 (X)
(FOR ON IA 1/2016)

W.P.(C) No. 602/2016 (X)
(FOR ON IA NO. 104138 OF 2018 I.E. APPLICATION FOR DIRECTION
IA No. 104138/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 733/2016 (X)

W.P.(C) No. 189/2017 (X)
(FOR [APPLICATION FOR DIRECTION] ON IA 48734/2017
FOR CLARIFICATION/DIRECTION ON IA 53101/2018
IA No. 48734/2017 - APPLICATION FOR DIRECTION
IA No. 53101/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 222/2017 (X)
(FOR ON IA 1/2017)

W.P.(C) No. 316/2017 (X)
(FOR ON IA 1/2017
FOR INTERVENTION APPLICATION ON IA 100178/2018
FOR MODIFICATION ON IA 100179/2018
FOR STAY APPLICATION ON IA 102743/2018
IA No. 100179/2018 - MODIFICATION
IA No. 102743/2018 - STAY APPLICATION)

W.P.(C) No. 334/2017 (X)
(IA No. 44985/2017 - CLARIFICATION/DIRECTION)

W.P.(C) No. 371/2017 (X)
(IA No. 41797/2017 - APPROPRIATE ORDERS/DIRECTIONS)

SLP(C) No. 33762/2017 (XVI)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 87185/2019)

W.P.(C) No. 64/2018 (X)
(IA No. 14326/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 87601/2018 - CLARIFICATION/DIRECTION
IA No. 162062/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 96/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 19820/2018
IA No. 19820/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 103/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21311/2018
IA No. 21311/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 102/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 21205/2018
IA No. 21205/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 272/2018 (XVI-A)
(FOR impleading party ON IA 5479/2019)

**FOR INTERVENTION/IMPLEADMENT ON IA 5479/2019
FOR STAY APPLICATION ON IA 5480/2019
FOR WITHDRAWAL OF CASE / APPLICATION ON IA 17975/2019
IA No. 5479/2019 - INTERVENTION/IMPLEADMENT
IA No. 5480/2019 - STAY APPLICATION
IA No. 17975/2019 - WITHDRAWAL OF CASE / APPLICATION)**

**W.P.(C) No. 108/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21866/2018
IA No. 21866/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 106/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21731/2018
IA No. 21731/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 110/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 22055/2018
IA No. 22055/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 112/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 22493/2018
IA No. 22493/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 123/2018 (X)
(FOR [APPLICATION FOR INTERIM RELIEF / DIRECTION] ON IA 23443/2018
IA No. 23443/2018 - APPLICATION FOR INTERIM RELIEF / DIRECTION)**

**W.P.(C) No. 124/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 23640/2018
IA No. 23640/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 146/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 26585/2018
IA No. 26585/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 138/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 25833/2018
IA No. 25833/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 139/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 25946/2018
IA No. 25946/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 145/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 26544/2018
IA No. 26544/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 155/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 27317/2018
IA No. 27317/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 150/2018 (X)

**(FOR GRANT OF INTERIM RELIEF ON IA 27088/2018
IA No. 27088/2018 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 161/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 28017/2018
IA No. 28017/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 158/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 27876/2018
IA No. 27876/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 171/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 28789/2018
IA No. 28789/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 169/2018 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 28652/2018
IA No. 28652/2018 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 167/2018 (X)
(FOR [APPLICATION FOR INTERIM RELIEF] ON IA 28415/2018
IA No. 28415/2018 - APPLICATION FOR INTERIM RELIEF)**

**W.P.(C) No. 174/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 29069/2018
IA No. 29069/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 173/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 29059/2018
IA No. 29059/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

SLP(C) No. 8480/2018 (IV-B)

**W.P.(C) No. 291/2018 (X)
(IA No. 49392/2018 - EX-PARTE AD-INTERIM RELIEF)**

**W.P.(C) No. 287/2018 (X)
(IA No. 49060/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 344/2018 (X)
(I.R. FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 55800/2018
FOR RECALLING THE COURTS ORDER ON IA 27300/2019
IA No. 55800/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27300/2019 - RECALLING THE COURTS ORDER)**

**W.P.(C) No. 352/2018 (X)
(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 57580/2018
IA No. 57580/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 387/2018 (X)
(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 60650/2018
IA No. 60650/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 396/2018 (X)
(FOR EX-PARTE AD-INTERIM RELIEF ON IA 61665/2018
IA No. 61665/2018 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 392/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 61250/2018
IA No. 61250/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 471/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 69976/2018
IA No. 69976/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 530/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 75030/2018
IA No. 75030/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 519/2018 (X)
(IA No. 73559/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 17219/2019 - MODIFICATION)

W.P.(C) No. 535/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 75338/2018
IA No. 75338/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 581/2018 (X)
(FOR EXEMPTION FROM FILING O.T. ON IA 79107/2018
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 79110/2018
IA No. 79110/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 79107/2018 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 578/2018 (X)
(FOR EXEMPTION FROM FILING O.T. ON IA 78938/2018
IA No. 78938/2018 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 606/2018 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 80320/2018
IA No. 80320/2018 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 614/2018 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 80489/2018
IA No. 80489/2018 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 612/2018 (X)
(FOR [APPLICATION FOR INTERIM RELIEF] ON IA 80417/2018
IA No. 80417/2018 - APPLICATION FOR INTERIM RELIEF)

W.P.(C) No. 629/2018 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 81029/2018
IA No. 81029/2018 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 596/2018 (X)

(IA No. 79861/2018 - APPROPRIATE ORDERS/DIRECTIONS)

**W.P.(C) No. 616/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 80546/2018
IA No. 80546/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 632/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81371/2018
IA No. 81371/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 608/2018 (X)
(FOR ADMISSION and IA No.80341/2018-CLARIFICATION/DIRECTION
IA No. 80341/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 628/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 80986/2018
IA No. 80986/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 617/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 80558/2018
FOR EXEMPTION FROM FILING O.T. ON IA 80559/2018
IA No. 80558/2018 - CLARIFICATION/DIRECTION
IA No. 80559/2018 - EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 624/2018 (X)
(FOR [APPLICATION FOR INTERIM DIRECTION] ON IA 80802/2018
IA No. 80802/2018 - APPLICATION FOR INTERIM DIRECTION)**

**W.P.(C) No. 631/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81250/2018
IA No. 81250/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 636/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81551/2018
IA No. 81551/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 642/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81939/2018
IA No. 81939/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 635/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81538/2018
IA No. 81538/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 641/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81930/2018
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 166886/2018
IA No. 166886/2018 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 81930/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 639/2018 (X)
(FOR CLARIFICATION/DIRECTION ON IA 81663/2018)**

IA No. 81663/2018 - CLARIFICATION/DIRECTION)

**W.P.(C) No. 640/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 81761/2018
IA No. 81761/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 650/2018 (X)
(FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 121657/2018
IA No. 121657/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT)**

**W.P.(C) No. 653/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 82203/2018
IA No. 82203/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 644/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 82006/2018
IA No. 82006/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 658/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 82227/2018
IA No. 82227/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 659/2018 (X)
(FOR [APPLICATION FOR DIRECTION] ON IA 82263/2018
IA No. 82263/2018 - APPLICATION FOR DIRECTION)**

**W.P.(C) No. 677/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 82943/2018
FOR EXEMPTION FROM FILING O.T. ON IA 82945/2018
IA No. 82943/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 82945/2018 - EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 671/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 82872/2018
IA No. 82872/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 681/2018 (X)
(IA No. 83060/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 680/2018 (X)
(IA No. 83052/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 686/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 83191/2018
IA No. 83191/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 703/2018 (X)
(FOR [APPLICATION FOR INTERIM DIRECTION] ON IA 83835/2018
IA No. 83835/2018 - APPLICATION FOR INTERIM DIRECTION)**

**W.P.(C) No. 696/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 83676/2018**

IA No. 83676/2018 - APPROPRIATE ORDERS/DIRECTIONS)

**W.P.(C) No. 717/2018 (X)
(IA No. 84519/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 728/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 85272/2018
IA No. 85272/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 726/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 85160/2018
IA No. 85160/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 727/2018 (X)
(FOR EXEMPTION FROM FILING O.T. ON IA 85245/2018
IA No. 85245/2018 - EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 1049/2018 (X)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 126003/2018
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 126004/2018
FOR INTERVENTION APPLICATION ON IA 161160/2018
IA No. 126004/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 126003/2018 - EXEMPTION FROM FILING O.T.
IA No. 161160/2018 - INTERVENTION APPLICATION)**

**W.P.(C) No. 1261/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 146391/2018
FOR RECALLING THE COURTS ORDER ON IA 27308/2019
IA No. 146391/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27308/2019 - RECALLING THE COURTS ORDER)**

**W.P.(C) No. 1272/2018 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 148128/2018
FOR RECALLING THE COURTS ORDER ON IA 27203/2019
IA No. 148128/2018 - GRANT OF INTERIM RELIEF
IA No. 27203/2019 - RECALLING THE COURTS ORDER)**

**W.P.(C) No. 1302/2018 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 153498/2018
FOR impleading party ON IA 21519/2019
FOR INTERVENTION/IMPLEADMENT ON IA 21519/2019
FOR impleading party ON IA 23768/2019
FOR INTERVENTION/IMPLEADMENT ON IA 23768/2019
FOR RECALLING THE COURTS ORDER ON IA 23771/2019
FOR impleading party ON IA 23847/2019
FOR INTERVENTION/IMPLEADMENT ON IA 23847/2019
FOR impleading party ON IA 36595/2019
FOR INTERVENTION/IMPLEADMENT ON IA 36595/2019
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 92177/2019
IA No. 153498/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 92177/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 21519/2019 - INTERVENTION/IMPLEADMENT**

IA No. 36595/2019 - INTERVENTION/IMPLEADMENT
IA No. 23847/2019 - INTERVENTION/IMPLEADMENT
IA No. 23768/2019 - INTERVENTION/IMPLEADMENT
IA No. 23771/2019 - RECALLING THE COURTS ORDER)

W.P.(C) No. 656/2019 (X)
(IA No. 77766/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 744/2019 (X)

W.P.(C) No. 999/2019 (X)

W.P.(C) No. 1054/2019 (X)
(IA No. 123580/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1053/2019 (X)
(FOR ADMISSION and IA No.123447/2019-APPROPRIATE ORDERS/DIRECTIONS
IA No. 123447/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1080/2019 (X)
(IA No. 126609/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1073/2019 (X)
(IA No. 125756/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1089/2019 (X)
(IA No. 127699/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 1086/2019 (X)
(FOR ADMISSION and IA No.127609/2019-APPROPRIATE ORDERS/DIRECTIONS
IA No. 127609/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1150/2019 (X)
(IA No. 136915/2019 - APPROPRIATE ORDERS/DIRECTIONS)

CONMT.PET.(C) No. 1023/2019 in W.P.(C) No. 414/2016 (X)
(FOR ADMISSION)

W.P.(C) No. 1266/2019 (X)
(FOR ADMISSION and IA No.157138/2019-APPROPRIATE ORDERS/DIRECTIONS
IA No. 157138/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 15-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

Counsel for the
parties

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Ms. Upama Bhattacharjee, Adv.
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Mr. Bharat Singh, Adv.
Ms. Purna Kumari, Adv.
Ms. Rashmi Malhotra, Adv.
Mr. M. K. Maroria, Adv.
Mr. Arvind Kumar Sharma, Adv.

Ms. Vibha Dutta Makhija, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Sanket, Adv.
Mr. Deepak Anand, Adv.
Mr. Praveen Gaur, Adv.

Mr. P. V. Surendranath, Sr. Adv.
Ms. Resmitha R. Chandran, Adv.
Mr. Sawan Kumar Shukla, Adv.
Mr. Biju Joseph, Adv.

Mr. A. Mariarputham, Sr. Adv.
Mr. Anan D. N. Rao, Adv.
Mr. Rakul Venkatesh, Adv.
Mr. Rahul Mishra, Adv.
Ms. Sangeetha, Adv.
Ms. Avni Sharma, Adv.
Ms. Ananya Khandelwal, Adv.

Mr. Rajiv Dutta, Sr. Adv.
Mr. Kshatrshal Raj, Adv.
Mr. Rahul Rajan, Adv.
Mr. Devesh Kr. C., Adv.
For M/s. Parekh & Co.

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Mr. Adarsh Upadhyay, Adv.

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Mr. Kshatrshal Raj, Adv.
Ms. Tanya Chaudhary, Adv.
Mr. Nikhil Ramdev, Adv.
For M/s. Parekh & Co.
Ms. Ashna Bhatnagar, Adv.
Ms. Pratyusha Priyadarshini, Adv.
Ms. Nitika Pandey, Adv.

Mr. Vikash Singh, Sr. Adv.
Mr. K.K. Jha, Adv.

Mr. Rajiv Ranjan Dwivedi, Adv.

Dr. K.P. Kylasanatha Pillay, Sr. Adv.

Mrs. V.S. Lakshmi, Adv.

Mr. A. Venayagam Balan, Adv.

Mr. Zartab Anwar, Adv.

Mr. Akhilesh Tripathy, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner, in W.P. (C) No.139/2018, submits that because of subsequent developments this petition has become infructuous.

In view of the above submission, the writ petition is dismissed as having become infructuous.

Ms. Vibha Dutta Makhila, learned senior counsel resumed her arguments at 11.45 A.M. and concluded at 12.35 P.M.

Thereafter, Mr. Jayant Bhushan, learned senior counsel, commenced his arguments and concluded at 03.30 P.M.

Thereafter, Mr. Vikas Singh, learned senior counsel, commenced his arguments and concluded at 4.00 P.M.

For further hearing list tomorrow i.e. on 16.01.2020.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER